

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 130/MP/2018

Subject : Petition for extension of cut-off date of Vindhyachal Super Thermal Power Station, Stage-V (1 x 500 MW) from 31.3.2018 to 31.3.2019

Petitioner : NTPC

Respondent : UPPCL & ors.

Date of hearing : **26.2.2019**

Coram : Shri P.K. Pujari, Chairperson
Dr. M.K. Iyer, Member
Shri I.S. Jha, Member

Parties present : Shri Nishant Gupta, NTPC
Shri Manish Jain, NTPC

Record of Proceedings

During the hearing, the representative of the Petitioner, NTPC submitted that rejoinder has been filed to the reply filed by Respondent, MPPMCL. The representative made detailed submissions in the matter and prayed that relief sought for in the Petition may be allowed.

2. None appeared on behalf of the Respondents. The Commission reserved its order in the Petition.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)

